

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA/185(AHM)2021 in CP(IB) 324 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: Chandra Prakash Jain RP
for R. K Infratel Ltd

Section 60(5) of the Insolvency and Bankruptcy Code ,2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------------------------	--------------------	-----------------------	------------------

- 1.
- 2.

ORDER
(through video conferencing)

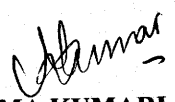
Mr. Arjun Sheth, advocate, appeared on behalf of the Applicant and requesting some time to file some draft amendment.

The prayer is allowed.

List the matter on 16.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 2nd day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT